

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA. 335 of 1996

Date of Order: 20.4.98.

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

H.K. BANERJEE & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. T.D. Roy, counsel.

For the respondents: Mrs. B. Ray, counsel.

Heard on: 20.4.98.

O R D E R

S.N. Mallick, V.C.

The application being not pressed, no order is passed. Let it be treated as disposed of being 'not pressed.'


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.

sb.